

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5419-JK (LD) of 2024

DATED:- 24- 04 - 2024

Sanction is hereby accorded to the appointment of Officer's of Food Civil Supplies and Consumer Affairs Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 24 - 04 - 2024

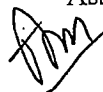
No:-LAW-OIC/4/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Food Civil Supplies and Consumer Affairs..
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 5419-JK(LD) of 2024 dated 24.04.2024

S.No	No. & Title of Case	OIC
01.	OA No 892/22 Aijaz Ahmad Bhat & Anr Vs UT of J&K & Ors	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
02.	WP(C) No. 3067/2019 TA/62/2424/2020 Altaf Ahmad Bhat vs. State of J&K & Ors	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
03.	SWP No 1242/18, TA/7287/20 Ghulam Hassan Hajam Vs State And Ors	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
04.	OA No /22, CCP (D)/1/22 Mohammad Shafi Khan VS UT of J&K & Ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
05.	OA No 134/23, SWP.No 243/13,CMP 370/13 CPSW 491/17,341/19 MehrajUd Din Karchoo Vs State & Ors	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
06.	OA No /23 Abdul Rashid Bhat & Ors Vs UT of J&K & Ors	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
07.	SWP No 1144/18,TA/3082/21 Mohammad Amin shah VS State of J&k & ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
08.	OA No 978 /23 TahirSaleemChacketvs UT of J&K Ors	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
09.	SWP/WP 1729/2017,TA /4735/21 ShamasUd Din Vs State of J&K Ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
10.	OA /23, TA no 2849/20,TA 4288/20 GhulamNabi Bhat Vs UT of J&K and Other	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
11.	SWP No. 1287/2011, CMP No. 2143/2011, CPSW No. 461/2014 CM/4769/23 Showkat Ahmad Zargar vs. Bashir Ahmad Khan	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
12.	SWP/WP 1157/17 TA/ 2674/20 GhulamNabi Lone Vs State of J&K & Ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
13.	SWP/WP 2867/19 TA/1595/21 Mohammad Abdullah Shah Vs State of J&K & Ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
14.	SWP/WP 1346/18 TA/1363/21 Mohammad Altaf Dar Vs State of J&K & Ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central

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15.	SWP/WPC 2877/18 TA/1556/21 Syed Ahmad Wani Vs State of J&K & Ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
16.	OA 346/23, MA 807/23 DilshadaAkhterVs UT of J&K & Ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
17.	SWP No.66/16, TA 8111/20 Altaf Ahmad Bhat Vs State of J&K & Ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
18.	SWP No.826/16 , SWP No 906/18,TA 5909/21 Abbas Hussain Bhat Vs State of J&K & Ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
19.	SWP No. 2207/16, TA 5816/20 Mohammad YousufGanieVs State of J&K & Ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
20.	SWP 489/19,TA/1765/21 Bashir Ahmad KuchayVs State of J&K & Ors.	Mr.Reyaz Ahmad Shah (JKAS) Deputy Director FCS&CA Central
21.	WPC No. 203/2021 Shahijahan Bhat & Ors. Vs UT of J&K & Ors.	Mr.Manzoor Ahmad Assistant Director FCS&CA Kulgam
22.	WPC No 2100 /23 Mudasir Ahmad Wani & Others Vs UT of J&K & Ors	Mr.Manzoor Ahmad Assistant Director FCS&CA Kulgam
23.	WP (C) No.2789/2022 CM No. 7027/2022 Nazir Ahmad Dar & Ors vs UT of J & K & Ors	Mr.Mohammad Yousuf Assistant Director FCS&CA Budgam
24.	WPC No. 828/2023 Inhabitants of Village Check KansiporaBaramulla through shaheen Ahmad Bhat & Ors vs UT of J & K & Ors	Mr.Iftikhar Ahmad Assistant Director FCS&CA Baramulla
25.	WP (C) No. 537/2022 , CM 1336/22 Sheikh Sajad Hussain vs Govt. of J & K	Mr.Iftikhar Ahmad Assistant Director FCS&CA Baramulla
26.	LPA No. 57/2022 FaheemAhad Wani vs. UT of J&K and Ors.	Mr.Wali Mohammad Assistant Director FCS&CA Kupwara

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